assurances and reassurances, nothing has come of it...

SHRI VIREN J. SHAH (MAHARASHTRA): That is what happened half an hour back. That is why the Chairman has permitted... (Interruptions)

SHRIMATI RENUKA
CHOWDHURY: If this is happening
with the privileged Members of
Parliament, I shudder to think of what is
happening with the average citizens.
Madam, then in my case, I am requesting
you. I will make a mention. But I have
already given notice of a privilege motion
on this issue.

REALLEGED POLICE HIGH-HANDEDNESS AGAINST MEMBERS OF PARLIAMENT NEAR VITHALBHAI PATEL HOUSE, NEW DELHI

SHRI VIREN J. SHAH (MAHARASHTRA): Madam Chairperson, I have just come from the police station. I went to see the Home Minister. But he was in the other House. I spoke to Mr. Chairman and mentioned what it was and he said, 'Certainly you should bring it to the notice of the hon. House'. I will take only three minutes maximum.

As you know, from Vithalbhai Patel House, under the leadership of Dr. Murli Manohar Joshi, Member of Parliament, the Members of Parliament were to March towards the Boat Club. The Deputy Commissioner of Police came and mentioned that they would allow us to march up to 200 yards and we would be stopped and then arrested. When we were reaching there...I am giving an eyewitness account-there was slogan-shouting, no pushing, beyond that. A water tanker was there. A powerful waterjet was directed against us. We could tolerate that. That was okay. Then, we were asked to get into the buses, b ing pushed to we were getting into the

buses. Meanwhile, tear-gas shells were thrown on us...(interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Were all Members of Parliament? Were all of you Members of Parliament?

SHRI VIREN J. SHAH: Most of them. There were some others also. Tear-gas shells were thrown even though nothing was done. Dr.M.M. Joshi was hit directly by shell, he fell down, fainted-Dr. M.M. Joshi, a Member of Parliament and President of the Bharatiya Janata Party. Some of us were then pushed into the buses. Some of us went in and sat in the buses. Now, Members of Parliament were being beaten. Our Member from Kutch. Shri Solanki who sits in the last row of this House and who is a lawyer himself, was beaten up right on the road while he was just walking. He was beaten up with lathis and he fell down. We went and told them that he was coming here. While he was trying to get into the bus, again he was hit. I think they were Haryana Police very likely. explained. Unfortunately. the police officers were on the other side. So, they were not even watching what was going on around. This man was dragged into the bus. I was sitting in the second chair in the bus.

There was one Member of Parliament. a Swamiji from Lok Sabha. He sat on the left side of the bus. He was hit. By that time, Shri Ved Prakash, treasurer of the BJP who is a heart patient, was being dragged in and beaten. He lost his glasses. We all shouted, went down and said he was getting in. When he was trying to get into the bus, at that time, four or five lathi blows fell on him. Some of us were shouting and trying to help him get into the bus. After that, lathis were hurled on the bus glasses and then the bus moved. We were taken to different police stations. Everywhere, there were barricades. We got down, walked around, again got into the bus. Then, I thought I must come here.

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Meanwhile, I went to Vithalbhai Patel House. A lady, who is an activist of Mahila Morcha and Member from Monghir, was hit hard on her head and was lying there. There was no ambulance. Though there was extraordinary bundobust, which was being shown all over the world by the BBC and others, there was no ambulance to take her. I was trying to see some officers, policemen. Of course, policemen do not know how to behave. They do not care whether you are an MP or somebody. Whether you are a Congress MP, Janata Dal MP or BJP MP, they behave similarly. It is because we have trained them so. We have not trained them properly. I spoke to an Inspector of Police.

''मैं तो हरियाणा प्रदेश का हूं। मेरा देखिए—''एस॰पी॰'' तो मुझे मालूम नहीं दिल्ली के आगे होगां!''

I could not find any Delhi police officer. I thought I should better take the injured lady in my car. I got into my car and then went to the hospital where one other MP and the lady were there to see what could be done. I thought that. It was necessary to draw the attention of the Minister because he had said that if the rally was peaceful, it would be dealt with accordingly. That is the rule of law. We are still following the Anglo-Saxon system of jurisprudence... (interruptions)...\ will take one more minute. A person, on 11th August, 1942, was shot dead. Then I was in college. This was in Wardha. The place is what is known as Jamnalal Bajaj residence, my dear lady. It is called Bachhraj Bhavan. The hon. Defence Minister in his capacity as the hon. Chief Minister of Maharashtra might have seen this and right there, this shooting took place. Then that man died. We were lathi charged. I do not think you were there. You must have been seven years old.

MISS SAROJ KHAPARDE (Maharshtra): I have seen that place. I come from that area, I come from that district ... (Interruptions)...

SHRI VIREN J. SHAH: Madam, May I talk about serious things? Where it was and how it was, these are not important. May I say that in 1942, in Bombay, we were lathi-charged? On 23rd January, 1945, on Netaji Subhas Bose's day, on Sandhurst Road, we wre cane-charged. We are taken away. But there was a British officer, and it was not like this... (Interruptions)

SHRI JAGESH DESAI (Maharashtra): Madam, what happend then I know... (Interruptions)...... Mr. Shah, what was done then I know ... (Interruptions)......

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Desai, let him conclude first... (Interruptions)

SHRI VIREN J. SHAH: Madam, I am talking of the India after the Independence, India of 1993. Shall we be serious about matters concerning the people of India, how they are being treated by the police?

Madam, in the Parliament Street Police Station, we have got two MPs ...(Interruptions)...... I have been permitted by the Chair. Please listen. If MPs are being beaten in this manner and kept in the jail, what will happen to the other people? This is the only concern now which we all of us share, Madam.

SHRI YASHWANT SINHA (Bihar): Madam, I just wanted to mention to you one thing. One some information that these Members we are looking for are in the Parliament Street Police Station, three of us, Mr. Karnal Morarka, Mr. Narayanasamy and I went to the Parliament Street Police Station. We were in touch with the officer, and I am saying this for the benefit of the honourable Minister of State for Home. We introduced ourselves and told him what we had come looking for. We met a BJP MP of the Lok Sabha in that

crowd. The Officer said, कुछ नहीं पता, आप

जाकर दूंद लो"। The Officer-in-Charge does not know even the people there. They are not more than thirty or forty people, and he does not know who is an MP and who is not an MP. He does not know and he said, "आप जाकर दूंढ लो, वहां एम॰ पि॰ है तो दूंढ लो Now, how do you expect information to reach you? How do you expect that

these police people will inform you whether the MPs have been arrested or not? ...(Interruptions)

SHRI KAMAL MORARKA (Rajasthan): They do not know...(Interruptions)

SHRI YASHWANT SINHA: They do not know. Till now-it is 1—15 now-they do not know and they do not know in a crowd, as I said, of thirty to fifty people. ..(Interruptions)......

SHRI KAMAL MORARKA: Madam I do not want to say anything that we talk in the Lobby ...(Interruptions)
But I would like to inform the Minister of State for Home Affairs that the information is not correct, that Mr. Chavan has asked the Commissioner to search for the-MP is not correct, that information is not correct. On what basis I am saying this, I do not want to say...(Interruptions)......

SHRI VIREN J. SHAHA: Madam, just one clarification...(Interruptions)......

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, just one minute ... (Interruptions)

श्री राम नरेश यादव (उत्तर प्रदेश): महोदया, यह बहुत गंभीर बात है(व्यवधान) बहुत ही गंभीर मामला है(व्यवधान)....

down ...(Interruptions)........ I will call all of you one by one ...(Interruptions-).... Now, please sit down. I will call you all one by one ... (Interruptions)......... There is no need to about like this ...(Interruptions)...... We are trying to find but what has happend. I am aware of the seriousness of it... (Interruptions)..... In fact, I was there...(Interruptions)..... So. please wait. I will call you one by one ...(Interruptions)..... Mr. Jagesh pesai, I will call you ...(Interruptions)

SHRI V. NARAYANASAMY (Pondichery): Madam, I went to the Parliament Street Police Station along with others. We were there ...(Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN) Mr. Sinha has already said that ...(Interruptions)

SHRI V. NARAYANASAMY: Madam, we got the inforamtion that they were in the Palriament Street Police Station and so, we went there. Madam, I deplore the attitude of the policemen ...(Interruptions)....... We went there to find out whether these MPs were there in that Station or not. The Police Officer know nothing ...(Interruptions)........

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): Please sit down. I am directing the Home Minister ...(Interruptions)..... Please sit down ...(Interruptions)......

SHRI GURUDAS DAS GUPTA: No. no Madam. The point is ...(Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN); I am not allowing this any more. I will ask the Minister of State for Home Affairs... (Interruptions)

SOME HON. MEMBERS: No, no... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI

NATARAJAN): Nothing is going on record. Mr. Gurudas Das Gupta, please sit down... (Interruptions) I am dealing with it. I am not allowing anybody now. I will call you later, please wait...(Interruptions).....Mr. Jagesh Desai, please sit down. I am directing the Minister I know what I am doing... (Interruptions)....... Please sit down. Let me deal with it. I am dealing with it. Now, Mr. Home Minister, please hear me first ...(Interruptions).....Mr. Home Minister, please hear me first ...(Interruptions).......Please hear me first, Mr. Minister ...(Interruptions-).....May I have order in the House: ...(Interruptions)... Mr. Home Minister, the Members are seriously agitated. I think this is a very serious matter. Nobody know the wherebouts of the MPs of this House. You can see the agitation of the Members. Now you have to tell us where they are. You have to come with the inforantion to the House. It is a very serious matter.

I am not allowing any deabte on it ... (Interruptions).....

SHRI VIREN J. SHAH: He won't be able to go ...(Interruptions).......We have to go round and round ... (Interruptions).....

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now please, let him speak.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.M. SAYEED): Madam, it is a serious matter. I know, and I also share the concern of all of us here. What I said was that Mr. Chavan, who is my senior colleague, had contacted the Home Secretary and also the CP to escort those MPs...(Interruptions).......I am giving the information ... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYNATHI NATARAJAN): Please let me deals with it. Please let him finish. I am dealing with it.

SHRI P.M. SAYEED: Madam, I do

not dispute Mr. Viren Shah or Mr. Nrayansamy or Mr. Morarka ... (Interruptions)

PROF. SAURIN BHATTACHARYA (West Bengal): Madam...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him finish. I will call you.

SHRI P.M. SAYEED: I do not want to dispute, Madam, whatever they have said on the floor of the House. What I submit here is that you have given me direction to trace them and report back to this august House. I will do it within an hour.

THE VICE-CHAIRMAN (SHRIMATI **JAYANTHI** NATARAJAN): All right. He now says that he will come back. (Interruptions) I Bhgattacharya. promised Mr. said one hour. (Interruptions) He ((Interruptions) I have identified Prof. Bhattacharya. Please sit down. Let us conduct the House in an orderly way. I have identified Prof. Bhattacharya. Please sit down.

PROF. SAURIN BHATTACHARYA:

I want to say just one point regarding what the Minister of State for Home has said. Earlier he said that it was his senior Minister, Mr. Chavan, who has instructed the Police. This time, his statement is that his senior Minister has instructed the Home Secretary, thereby implying that by this time it might not have percolated to the Police. So, these two statements are at variance. What I am going to say, Madam, is that more serious things have been said. But my experience was that no newspaper could come to my place. Even telephone calls did not cross the road. And when I want to the gate of my home at 17 Feroze Shah Raod, I was directed that I should go inside. When I asked whether there was any curfew, there was no reply, only the harsh thing, 'go inside'. And on my way to Parliament House... (Interruptions)......

SHRI GURUDAS DAS GUPTA: Madam, you adjourn the House. You please direct the Minister to go there and find out, and you adjourn the House. ((Interruptions)......I wish the Congress Members join us on this adjournment of the House. (Interruptions) Madam, enough is enough. I am demanding that the Minister should go to the police station and find out. Let the House be adjourned.

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Madam... (Interruptions)......

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): I have called the Minister for the facts. (Interruptions) Let me hear him. I am going to adjourn the House. Please sit down.

SHRI SHARAD PAWAR: Madam, the Minister of State for Home has assured the House that will collect the information withon one or one and a half hours... (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): Mr. Das Gupta, let him finish.

SHRI SHARAD PAWAR: Just now it was assured here. So, we have no objection for adjouring the House up to 3 o'clock. In the meantime we will collect the information, and we will come with inforamtion to the House at 3 o'clock.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): 2.30 ((Interruptions)

SHRI MURLIDHAR CHANDRAK-ANT BHANDARE (MAHARASHT-RA): Madam, you have given me the floor. I am supporting the suggestion...

PROF. SAURIN BHATTACHARYA: You adjourn the House...(Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The House now stands adjuorned till 2.30 p.m.

The House then adjourned for lunch at twenty minutes past one of the clock.

The House reassembled after lunch at thirty-two minutes past two of the clock, the Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair.

Re. ALLEGED POLICE HIGH-HANDEDNESS AGAINST MEMBERS OF PARLIAMENT NEAR VITHALBHAI PATEL HOUSE, NEW DELHI—Contd.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): Dr. Abrar Ahmed.

वित्त मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (डा॰ अबरार अहमद): मैडम, मैं खुद सेना भवन के पास अभी होकर आया हूं। जो बात सदन के स्थगित होने से पहले उठाई जा रही थी और 2 बजकर 20 मिनट तक वहां जिन संसद सदस्यों की तनाव के बारे में यहां बात की जा रही थी उनमें से किसी को एरेस्ट नहीं किया गया है। श्री एस॰पी॰ मालवीय, श्री एस॰ एस॰ अहलुवालिया, श्री उपेन्द्र, श्री दलबीर सिंह, श्री शान्ती त्यागी, श्री फागनी राम, श्री आई॰ के॰ गुजराल, श्री मुरासोली मारन और श्री ओम दास, ये वहां पर हैं। बात सिर्फ इतनी-सी वहां पर चल रही है की वे विजय चौक को तरफ से एक मम्बर गेट से यहां आग चाहते हैं और पलिस वाले और जो अधोरिटीज़ हैं, जो दूसर। रास्ता बना हुआ है पालियामेंट स्ट्रीट की तरफ का, यहां से बना रहे हैं की आप इस तरफ से चले जाएँ जिससे हम लोग जा रहे और आ रहे हैं। यह बात वहां 2 बजकर 20 मिनट तक चल रही थी। वे लोग वहां हैं और 2 बजकर 20 मिनट तक किसी को भी वहां एरेस्ट नहीं किया गया है। मैं व्यक्तिगत रूप से खुद जाकर उनसे मिलकर आया है।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARA-JAN): I think nothing further arises out of it.

डा॰ अबरार अहमदः अगर वह आना चाहते हैं तो वह राखा खुला हुआ है जिससे हम लोग आ रहे हैं या जा रहे हैं उससे आ सकते हैं।

If they want to come to the House, the